



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Judicial Administration Section) Civil Secretariat,  
Jammu/Srinagar.

**NOTIFICATION**  
Srinagar, the 9<sup>th</sup> of August, 2016

**SRO 257.**- In exercise of the powers conferred by section 6 read with section 7 of the Jammu and Kashmir Criminal Law (Amendment) Act, 1958 (Act No. III of 1958) and in supersession of all previous notifications on the subject, the Government hereby appoint Shri Sanjeev Gupta, District Judge as Special Judge, Anti-corruption at Jammu.

By order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of L, J&PA  
Dated: 09 -08-2016.

NO: LD(P) 89/2-II

Copy to the:-

1. Advocate General, J&K, Srinagar.
2. Principal Secretary to Government, Home Department.
3. Director General of Police, J&K, Srinagar.
4. Commissioner Vigilance, J&K, Srinagar.
5. Registrar General, J&K High Court, Srinagar. This is with reference to Hon'ble High Court Order No.325 dated 27-06-2016.
6. Shri Sanjeev Gupta, Special Judge, Anticorruption, Jammu.
7. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
8. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
9. SRO section, Department of LJ&PA ( w. 7. s. c).
10. Concerned file.

(Achal Sethi)

Special Secretary to Government,  
Department of LJ&PA

21/8/2016 09.08.16